# GOVERNMENT OF INDIA MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY LOK SABHA

### **UNSTARRED QUESTION NO. 5166**

TO BE ANSWERED ON: 02.04.2025

#### **BLOCKED WEBSITES**

#### **5166. SHRI ROBERT BRUCE C:**

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the details of websites blocked in India between 2019 to till date, year-wise and category-wise:
- (b) whether it is true that more than 55,605 websites have been blocked in India according to a report;
- (c) if so, the details thereof and the reasons therefor; and
- (d) the steps being taken by the Government to protect the constitutionally enshrined right to freedom of speech and expression?

#### **ANSWER**

## MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI JITIN PRASADA)

(a) to (d): The policies of the Government are aimed at ensuring a safe, trusted and accountable Internet for its users while ensuring the Internet remains free from any form ofunlawful content or information. The Information Technology (IT) Act, 2000 and Rules made thereunder provide for the legal framework to disable access to online resources. Appropriate governments are authorized to issue notices to intermediaries for blocking access to online resources in terms of the provisions of the IT Act and its Rules.

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